GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 486

TO BE ANSWERED ON THE 25TH JUNE, 2019/ ASHADHA 4, 1941 (SAKA)

CRIMINAL ACTIVITIES IN JAILS

486. SHRI SUSHIL KUMAR SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether criminal incidents/offence against law in different prisons/jails in the country have increased;
- (b) if so, the details of such incidents reported in different prisons including in Naini jail, Uttar Pradesh during the last three years and the current year, State-wise;
- (c) the details of guilty officials and the action taken against them in each incident;
- (d) whether the Government proposes to take steps in order to stop such criminal incidents and offences completely in the different prisons in the country; and
- (e) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY)

- (a) & (b): National Crime Records Bureau (NCRB) compiles prison statistics in its publication "Prison Statistics India". Published reports are available till the year 2016. State-wise details of incidents of clashes/group clashes, firing in jails, jail break, injuries and killings in jails across the country, during the years 2014, 2015 and 2016 are given in Annexure I, II, III, IV and
- V. Prison/Jail-wise details in this regard are not maintained by the NCRB.

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(c) to (e): As per Entry 4 in List-II of the Seventh Schedule to the Constitution, 'prisons' and 'persons detained therein' are State subjects. Custodial management, prison discipline, security and safety of prisons and inmates is the responsibility of respective State Governments. The State Governments are competent to take appropriate action against delinquent officials and inmates as per law. The Ministry of Home Affairs circulated the Model Prison Manual 2016 to all States and UTs in May 2016 which has chapters on various aspects of prison administration and prison management. The Ministry of Home Affairs has also issued various advisories in this regard to all States and UTs from time to time. These advisories are available on MHA's website: https://mha.gov.in.

State/UT-wise Escapees from inside Prison during the year 2014-2016

SI. No.	State/UT	2014	2015	2016
(1)	(2)	(3)	(4)	(5)
1	ANDHRA PRADESH	4	5	3
2	ARUNACHAL PRADESH	0	4	0
3	ASSAM	0	2	8
4	BIHAR	7	1	7
5	CHHATTISGARH	4	6	1
6	GOA	0	0	0
7	GUJARAT	1	1	1
8	HARYANA	0	2	0
9	HIMACHAL PRADESH	8	0	0
10	JAMMU & KASHMIR	0	0	0
11	JHARKHAND	0	0	0
12	KARNATAKA	4	10	9
13	KERALA	4	0	2
14	MADHYA PRADESH	7	7	11
15	MAHARASHTRA	9	13	22
16	MANIPUR	0	0	0
17	MEGHALAYA	0	6	0
18	MIZORAM	2	4	2
19	NAGALAND	12	2	5
20	ODISHA	5	4	8
21	PUNJAB	3	3	6
22	RAJASTHAN	10	9	4
23	SIKKIM	0	0	0
24	TAMIL NADU	6	3	6
25	TELANGANA	0	0	5
26	TRIPURA	0	0	3
27	UTTAR PRADESH	3	4	11
28	UTTARAKHAND	0	0	0
29	WEST BENGAL	7	2	0
	TOTAL (STATES)	96	88	114
30	A & N ISLANDS	0	0	0
31	CHANDIGARH	0	0	0
32	D & N HAVELI	0	0	0
33	DAMAN & DIU	0	0	0
34	DELHI	0	1	0
35	LAKSHADWEEP	0	0	0
36	PUDUCHERRY	0	0	0
	TOTAL (UTs)	0	1	0
-	TOTAL (ALL-INDIA)	96	89	114

State/UT-wise Incidence of Jail breaks, Clashes/Group clashes and Firing in jail during 2014

		Incidence of			
SI. No.	State/UT	Jail Break	Clashes / Group Clashes	Firing in Jail	
(1)	(2)	(3)	(4)	(5)	
1	ANDHRA PRADESH	0	0	0	
2	ARUNACHAL PRADESH	0	0	0	
3	ASSAM	0	0	0	
4	BIHAR	0	2	0	
5	CHHATTISGARH	0	0	0	
6	GOA	0	0	0	
7	GUJARAT	0	0	0	
8	HARYANA	0	15	0	
9	HIMACHAL PRADESH	2	0	0	
10	JAMMU & KASHMIR	0	1	0	
11	JHARKHAND	0	0	0	
12	KARNATAKA	0	0	0	
13	KERALA	0	3	0	
14	MADHYA PRADESH	1	8	1	
15	MAHARASHTRA	0	2	0	
16	MANIPUR	0	0	0	
17	MEGHALAYA	0	0	0	
18	MIZORAM	1	0	0	
19	NAGALAND	1	0	0	
20	ODISHA	0	0	0	
21	PUNJAB	0	0	0	
22	RAJASTHAN	0	33	1	
23	SIKKIM	0	0	0	
24	TAMILNADU	0	0	0	
25	TELANGANA	0	0	0	
26	TRIPURA	0	0	0	
27	UTTAR PRADESH	6	2	1	
28	UTTARAKHAND	0	0	0	
29	WEST BENGAL	0	12	0	
	TOTAL(STATES)	11	78	3	
30	A & NISLANDS	0	0	0	
31	CHANDIGARH	0	0	0	
32	D & N HAVELI	5	0	0	
33	DAMAN & DIU	0	0	0	
34	DELHI	0	177	0	
35	LAKSHADWEEP	0	0	0	
36	PUDUCHERRY	0	0	0	
	TOTAL(UTs)	5	177	0	
	TOTAL (ALL-INDIA)	16	255	3	
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State/UT-wise Incidence of Jail breaks, Clashes/Group clashes and Firing in jail during 2015

SI.	State/UT	Incidence of			
No.		Jail Break	Clashes / Group Clashes	Firing in Jail	
(1)	(2)	(3)	(4)	(5)	
1	ANDHRA PRADESH	0	0	0	
2	ARUNACHAL PRADESH	0	0	0	
3	ASSAM	0	0	0	
4	BIHAR	0	16	0	
5	CHHATTISGARH	0	0	0	
6	GOA	0	0	0	
7	GUJARAT	1	0	0	
8	HARYANA	1	8	1	
9	HIMACHAL PRADESH	1	0	0	
10	JAMMU & KASHMIR	0	1	0	
11	JHARKHAND	0	0	0	
12	KARNATAKA	0	2	0	
13	KERALA	0	5	0	
14	MADHYA PRADESH	0	7	0	
15	MAHARASHTRA	0	5	0	
16	MANIPUR	0	0	0	
17	MEGHALAYA	1	0	0	
18	MIZORAM	0	0	0	
19	NAGALAND	1	0	0	
20	ODISHA	0	0	0	
21	PUNJAB	1	6	1	
22	RAJASTHAN	1	10	0	
23	SIKKIM	0	0	0	
24	TAMIL NADU	0	0	0	
25	TELANGANA	0	0	0	
26	TRIPURA	0	0	0	
27	UTTAR PRADESH	7	3	0	
28	UTTARAKHAND	0	0	0	
29	WEST BENGAL	0	12	1	
	TOTAL (STATES)	14	75	3	
30	A & N ISLANDS	0	0	0	
31	CHANDIGARH	0	0	0	
32	D & N HAVELI	0	0	0	
33	DAMAN & DIU	0	0	0	
34	DELHI	1	112	0	
35	LAKSHADWEEP	0	0	0	
36	PUDUCHERRY	0	0	0	
	TOTAL (UTs)	1	112	0	
	TOTAL (ALL-INDIA)	15	187	3	

State/UT-wise Incidence of Jail breaks, Clashes/Group clashes and Firing in jail during 2016

SI.	State/UT	Incidence of			
No.		Jail Break	Clashes / Group Clashes	Firing in Jail	
(1)	(2)	(3)	(4)	(5)	
1	ANDHRA PRADESH	0	0	0	
2	ARUNACHAL PRADESH	0	0	0	
3	ASSAM	0	0	0	
4	BIHAR	1	19	0	
5	CHHATTISGARH	1	1	0	
6	GOA	0	1	0	
7	GUJARAT	1	0	0	
8	HARYANA	0	3	0	
9	HIMACHAL PRADESH	0	0	0	
10	JAMMU & KASHMIR	0	1	0	
11	JHARKHAND	0	0	0	
12	KARNATAKA	0	2	0	
13	KERALA	0	4	0	
14	MADHYA PRADESH	4	8	0	
15	MAHARASHTRA	0	2	0	
16	MANIPUR	0	0	0	
17	MEGHALAYA	0	0	0	
18	MIZORAM	0	0	0	
19	NAGALAND	0	0	0	
20	ODISHA	0	0	0	
21	PUNJAB	1	5	1	
22	RAJASTHAN	2	1	0	
23	SIKKIM	0	0	0	
24	TAMIL NADU	0	0	0	
25	TELANGANA	0	0	0	
26	TRIPURA	3	0	0	
27	UTTAR PRADESH	0	3	0	
28	UTTARAKHAND	0	0	0	
29	WEST BENGAL	0	2	0	
	TOTAL (STATES)	13	52	1	
30	A & N ISLANDS	0	0	0	
31	CHANDIGARH	0	2	0	
32	D & N HAVELI	0	0	0	
33	DAMAN & DIU	0	0	0	
34	DELHI	0	28	0	
35	LAKSHADWEEP	0	0	0	
36	PUDUCHERRY	0	0	0	
	TOTAL (UTs)	0	30	0	
	TOTAL (ALL-INDIA)	13	82	1	

State/UT-wise Deaths in Jails due to Murder by Inmates during 2014-2016

SI. No.	State/UT	2014	2015	2016
(1)	(2)	(3)	(4)	(5)
1	ANDHRA PRADESH	1	0	0
2	ARUNACHAL PRADESH	0	0	0
3	ASSAM	0	0	0
4	BIHAR	3	0	1
5	CHHATTISGARH	1	0	0
6	GOA	0	0	2
7	GUJARAT	0	0	0
8	HARYANA	1	0	0
9	HIMACHAL PRADESH	0	0	0
10	JAMMU & KASHMIR	0	0	0
11	JHARKHAND	0	0	0
12	KARNATAKA	0	1	1
13	KERALA	0	0	0
14	MADHYA PRADESH	1	0	0
15	MAHARASHTRA	0	0	2
16	MANIPUR	0	0	3
17	MEGHALAYA	0	0	0
18	MIZORAM	0	0	0
19	NAGALAND	0	0	0
20	ODISHA	0	0	0
21	PUNJAB	0	0	1
22	RAJASTHAN	3	0	0
23	SIKKIM	0	0	0
24	TAMIL NADU	0	0	1
25	TELANGANA	0	0	0
26	TRIPURA	0	0	0
27	UTTAR PRADESH	1	1	2
28	UTTARAKHAND	0	0	0
29	WEST BENGAL	0	0	0
	TOTAL (STATES)	11	2	13
30	A & N ISLANDS	0	0	0
31	CHANDIGARH	0	0	0
32	D & N HAVELI	0	0	0
33	DAMAN & DIU	0	0	0
34	DELHI	2	9	1
35	LAKSHADWEEP	0	0	0
36	PUDUCHERRY	0	0	0
	TOTAL (UTs)	2	9	1
	TOTAL (ALL-INDIA)	13	11	14